

### File No. 10/03/2020-NCLT

# राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3. सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 21<sup>st</sup> December 2020

#### ORDER

There shall be Vacation Bench at NCLT, Jaipur from 21.12.2020 to 1.1.2021 to attend the urgent matters. The Vacation Bench shall attend the urgent matters through Video Conference. The Vacation Bench shall comprise of:

## NCLT, Vacation Bench at Jaipur

- 1. Shri Ajay Kumar Vatsavayi, Member (Judicial)
- 2. Shri Raghu Nayyar, Member (Technical)

The Member (s) shall grant hearing on urgent matters on the date convenient to the Member.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

The registry shall remain open during this period.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

#### Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/Indore.
- 4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 5. NCLT web site/ Notice Board.
- 6. The Institute of Chartered Accountants of India, ITO, New Delhi.
- The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
- The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. All Bar Council.